

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:318

ANSWERED ON:06.12.2013

ETHANOL BLENDED PETROL

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether any problem is being faced by the Oil Marketing Companies (OMCs) in selling ethanol blended petrol;
- (b) if so, the details thereof; and
- (c) the corrective measures taken by the Government in this regard?

Answer

MINISTER of STATE for PETROLEUM & NATURAL GAS (SHRIMATI PANABAANKA LAKSHMI)

(a) to (b) During 2013-14, Oil Marketing Companies (OMCs) have so far floated two Ethanol tenders in December 2012/January 2013 and July 2013. However, the offered Quantities by ethanol suppliers for both the tenders is far lower than the quantity required for 5% blending.

OMCs floated tender on 29th December, 2012 for their requirement of 140.4 crore litres of ethanol for 10% blending in 6 States and 5% blending in another 14 States and 4 UTs for the period from July 2013 to June 2014. Against the said tender, a total quantity of 55 crore litres of ethanol was offered by the bidders. Offers were not received for West Bengal, Jharkhand, Odisha, Chhattisgarh and Madhya Pradesh. A total quantity of 40 crore litres was finalized by the Oil Industry for procurement at 54 industry locations. As on 28th November 2013, Industry have procured about 14.1 crore litres of ethanol.

OMCs have further floated a fresh tender on 22.07.2013 for the period from 1.12.2013 to 30.11. 2014 for a quantity of 133.2 crore litres of ethanol for blending with petrol. A total offer for supply of 61.8 crore litres of ethanol has been received and no offers have been received for Jharkhand and Orissa States.

Further, time consuming procedures adopted by Excise Departments of different States (particularly for inter-state supplies) in issuance of licenses and Import/Export NOCs are an impediment in the procurement process.

(c) In a bid to ease out procedural practices, State Governments have been requested to simplify procedures and expedite clearances to ease the availability of Ethanol for the EBP Programme.